

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5239 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Krishna Arjun & Co. (Prop. Mr. Kulbhushan Aneja) Vs. Anand Bairam Patil Personal Guarantor of Guruanand Silk Mills Pvt Ltd	Eshna Kumar
2.	I.A. No. 5241 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sushil Govindrao Uttarwar, Shareholder of G.S. Constro & Infra Private Limited Vs. Ashok Mittal, Liquidator for G.S. Constro & Infra Priate Limited & Ors.	Avinash R. Khanolkar
3.	I.A. No. 5243 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dollar Poly Pipes (India) Private Limited Vs. Chandigarh Overseas Private Ltd.	Shivam Raghuwanshi
4.	I.A. No. 5244 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Arvind Mittal Vs. SPG Infraprojects Private Limited & Ors.	Gaurav Joshi
5.	I.A. No. 5253 of 2026 in Comp. App. (AT) No. ____ of 2026	Nitu Mittal Vs. Rajesh Bansal & Anr.	Sidhartha Barua

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